

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:5083
ANSWERED ON:27.04.2010
APPROVAL OF MINING LEASE
Mahendrasinh Shri Chauhan ;Veljibhai Jat Poonamben

Will the Minister of MINES be pleased to state:

- (a) whether the Union Government has received recommendation/proposal in favour of Gujarat Mineral Development Corporation Limited from the State Government of Gujarat to grant prior approval of mining lease of bauxite, lignite and limestone;
- (b) if so, the details thereof, separately;
- (c) whether the Government has approved the said proposals;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor and the time by which the said proposal are likely to be cleared?

Answer

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE)

(a) to (e): The Ministry of Mines has received three proposals recommended by the Government of Gujarat for grant of prior approval for mining lease for bauxite and limestone in favour of M/s Gujarat Mineral Development Corporation Limited (GMDC). In one of these proposals, over an area of 3319 hectares in Village Lakhpat Dhedhdi, Kutch, prior approval of the Central Government has been conveyed on 22nd April, 2010.

In respect of mineral Lignite, a proposal in favour of M/s GMDC for Mining Lease (ML) for continuous mining of lignite at Umarsar, Pranpar, Gunari Chhugar at Lakhpat in Kutch was received by the Ministry of Coal. The prior approval of the Government of India under Section 5 (1) of the MMDR Act, 1957 for grant of the mining lease for lignite over additional area of 684.91.00 hectare near Kutch, Gujarat was conveyed on 23.09.2009 to M/s GMDC.

Mineral concession proposals recommended by the State Governments are examined by the Ministry of Mines in the light of the provisions of the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957 and the rules and guidelines framed thereunder and where necessary, in consultation with the State Governments and other agencies concerned. As such, no time-frame for disposal of the proposals can be indicated.